

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 137
TO BE ANSWERED ON THE 3RD MAY, 2016

COMPENSATION FOR CROP LOSS

*137. SHRI Y.S. AVINASH REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that a large number of farmers who have lost their crops due to floods and untimely rains in the Rabi season of 2012-13 have been denied payment of crop insurance amount/compensation by United India Insurance Company Ltd. and other insurance companies even after the lapse of three and a half years on one pretext or the other and if so, the details thereof;
- (b) whether the Government has received complaints in this regard and also sought early payment of insurance amount, if so, the details thereof;
- (c) whether the insurance companies have requested the Union Government to intervene in the matter; and
- (d) if so, the measures being taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 137 DUE FOR REPLY ON 3RD MAY, 2016.

(a): National Agricultural Insurance Scheme (NAIS), Modified NAIS (MNAIS) and Weather Based Crop Insurance Scheme were implemented during Rabi 2012-13 season through Agriculture Insurance Company of India (AIC) and 10 empanelled Private General Insurance Companies. Details of the business including claims reported under aforesaid Crop Insurance Schemes is at **Annexure-I**.

United India Insurance Company Ltd. (UIIC) had not been empanelled to directly undertake Crop Insurance business. However, UIIC alongwith other Public Sector General Insurance Companies is the channel partner of AIC. The details of the pending claims of AIC for Rabi 2012-13 and reasons for their pendency are at **Annexure-II**.

(b) to (d): Representations about non-payment and delayed payment of claims; under payment of claims on account of incorrect/delayed submission of insurance proposals by banks; delay in providing State Government share of funds etc., have been received. The Government of India has taken various steps including meetings with the State Government, concerned insurance companies and representatives of farmers etc. to expedite the settlement of admissible claims to the farmers by the insurance company at the earliest.

ANNEXURE-I

DETAILS OF COVERAGE, CLAIMS AND FARMERS BENEFITED UNDER DIFFERENT CROP INSURANCE SCHEMES DURING RABI 2012-13

NATIONAL AGRICULTURAL INSURANCE SCHEME (NAIS)

S.No.	STATE	NO. OF FARMERS COVERED	AREA INSURED (In Hec.)	PREMIUM (Rs. in Lakh)	CLAIMS (Rs. in Lakh)	No. Of FARMERS BENEFITED
1	ANDHRA PRADESH	360048	539616.28	3416.51	15962.98	72877
2	ASSAM	24012	13925.23	208.77	100.28	2097
3	BIHAR	0	0.00	0.00	0.00	0
4	CHHATTISGARH	240	394.42	0.46	0.00	0
5	GOA	6	2.63	0.01	0.00	0
6	GUJARAT	32772	71200.99	275.29	1172.82	16035
7	HARYANA	4508	4430.96	23.33	1.41	207
8	HIMACHAL PRADESH	12169	11875.60	76.14	0.00	0
9	JHARKHAND	18141	15473.78	60.00	64.53	2077
10	KARNATAKA	124268	184219.43	449.10	2911.64	66461
11	KERALA	19991	20277.58	140.71	472.51	8603
12	MADHYA PRADESH	1986125	4304661.92	9694.61	31684.31	359551
13	MAHARASHTRA	992323	882826.75	12366.20	56606.71	900875
14	MANIPUR	683	1982.48	5.55	0.00	0
15	MEGHALAYA	1584	1016.78	23.63	0.00	0
16	MIZORAM	0	0.00	0.00	0.00	0
17	ORISSA	76983	91931.04	574.73	543.88	12068
18	RAJASTHAN	0	0.00	0.00	0.00	0
19	SIKKIM	4	8.85	0.17	0.00	0
20	TAMILNADU	986222	1108962.60	8432.06	89897.16	887373
21	TRIPURA	79	112.50	0.31	0.00	0
22	UTTAR PRADESH	1030826	1199694.50	4113.38	2866.94	106910
23	UTTARAKHAND	15472	15798.59	74.40	39.49	1219
24	WEST BENGAL	445831	210341.51	4758.87	2936.70	107261
25	A & N ISLANDS	0	0.00	0.00	0.00	0
26	PUDUCHERRY	1709	2103.00	12.56	17.12	366
27	JAMMU & KASHMIR	7730	10299.56	53.79	0.88	17
TOTAL		6141726	8691156.97	44760.57	205279.37	2543997

MODIFIED NATIONAL AGRICULTURAL INSURANCE SCHEME (MNAIS)

Sl. No.	State / UT	Farmers Insured	Area Insured (Ha)	PREMIUM (Rs. in Lakh)	CLAIMS (Rs. in Lakh)	Farmers benefitted (No.)
1	Andhra Pradesh	35364	43093.10			5403
2	Assam	2229	1849.82	29.78	12.95	458
3	Haryana	43637	69873.79	337.90	426.67	11201
4	Jharkhand	3408	1821.31	32.47	2.27	152
5	Karnataka	2083	4100.97	60.82	5.17	154
6	Madhya Pradesh	41465	69254.75	261.70	18.44	568
7	Mizoram	59	54.00	1.24	0.77	59
8	Orissa	21246	12747.93	172.32	297.44	4891
9	Rajasthan	461411	386962.00	3851.64	942.54	44963
10	Tamil Nadu	7684	9260.54	155.75	374.99	3459
11	Uttar Pradesh	30468	33298.33	216.72	9.51	1381
12	Uttarakhand	2943	1973.39	11.78	0.00	0
13	West Bengal	297012	107463.08	12970.64	2874.47	40264
	TOTAL	949009	741753.02	18930.32	5346.75	112953

WEATHER BASED CROP INSURANCE SCHEME (WBCIS)

Sl. No.	State / UT	No. of Farmers Insured	Area Insured (Ha)	PREMIUM (Rs. in Lakh)	CLAIMS (Rs. in Lakh)	No. of Farmers benefitted
1	Andhra Pradesh	10791	10238.84			8159
2	Bihar	1637208	1685709.83	33985.11	33452.09	1584740
3	Chhatisgarh	104939	194179.20	3078.76	1284.82	61613
4	Haryana	65126	92272.94	2531.56	1771.16	39994
5	Himachal Pradesh	41324	593009.75	2467.73	952.83	17562
6	Jharkhand	29361	26776.74	514.46	103.13	17965
7	Karnataka	2063	3699.01	96.20	82.96	1140
8	Kerala	20076	13649.86	338.84	541.12	17311
9	Maharashtra	81778	78620.59	8774.47	8920.23	30546
10	Rajasthan	3517783	3738495.63	38279.24	55360.06	2202787
11	Tamil Nadu	11509	11940.26	218.44	385.85	8089
12	Uttar Pradesh	62105	26285.67	836.76	311.48	58796
13	Uttarakhand	3196	84831.47	262.68	139.24	2474
14	West Bengal	4253	5626.41	71.57	86.16	1725
	TOTAL	5591512	6565336.21	92303.40	104382.42	4052901

Annexure-II

Details of pending Claims of AIC for Rabi 2012-13 and the reasons of Pendency

Pendency of Claims - Rabi 2012-13							
Scheme	State	Season	Total Claims Outstanding (Rs. in Lakh)	Share in claims			Reason of Pendency
				AIC's Share	S.G.'s Share	GOI's Share	
NAIS	Andhra Pradesh	Rabi 2012-13 2nd Instl of Claims	2010.98	19.60	995.69	995.69	The claims being more than Rs. 1 lakh per farmer, KYC documents are being called. Under disbursement
NAIS	Madhya Pradesh	Rabi 2012-13 Addnl	2.68	0.00	1.34	1.34	State Govt share in Claims awaited
WBCIS	West Bengal	Rabi 2012-13	0.01	0.01	0.00	0.00	Non loanee farmers document awaited
WBCIS	Bihar	Rabi 2012-13	15810.34	15810.34	0.00	0.00	State Govt share of premium Subsidy awaited
WBCIS	Haryana	Rabi 2012-13	4.66	4.66	0.00	0.00	Non loanee farmers document awaited
WBCIS	Himachal Pradesh	Rabi 2012-13	0.32	0.32	0.00	0.00	RTGS details/Claim documents from banks awaited
